

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.74/(GOA)/2013
CA No. 321/2013

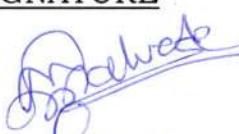
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: Mr. Christian McFarlane
V/s.
M/s. Gaffino Resorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ms-Mona Malvade	Adv for the Petitioner	
2	Javed Siddya	Adv for the petitioner	
3.	Simil Purshottaw Gandharv Raikar	Adv for L105	
4.	SIDDHESH S. BORKAR	Adv for Respondent No 9	

ORDER

C.A. NO. 321/2013 IN T.C.P. NO. 74/397, 398/NCLT/MB/2013

1. Ld. Counsel for both sides are present.
2. It is informed that the pleadings are complete and, therefore, the Petition can be decided, finally.

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3. In the light of the statement made, let this petition be listed for final hearing with the consent of both the sides on 6th April, 2017.

4. Registry is directed not to list any other case for final hearing on that date.

Sd/-

Dated: 06.03.2017

Shri M.K. Shrawat

Member (Judicial)